

**MADHYA PRADESH STATE JUDICIAL ACADEMY,**  
**HIGH COURT OF M.P., JABALPUR**

**Schedule of the Workshop on – Working of Commercial Courts &  
other issues**

**Date: 06.01.2018**

**(Venue: Conference Hall, High Court of M.P., Jabalpur)**

SESSION	TIME	
I	<b>10.00 am to 11.15 a.m.</b>	Departmental enquiry and disciplinary proceedings - By <b>Hon'ble Shri Justice Sujoy Paul, Judge, High court of M.P., Jabalpur</b>
<b><i>TEA BREAK (11:15 am to 11:30 am)</i></b>		
II	<b>11.30 a.m. to 1.00 pm</b>	Salient features of Commercial Courts Act & Amendments to CPC - By <b>Hon'ble Ms. Justice Prathiba M. Singh, Judge, Delhi High Court</b>
<b><i>LUNCH BREAK (1:00 pm to 1.45 pm)</i></b>		
III	<b>1.45pm to 2.45 p.m.</b>	Issues relating to IPR in working of Commercial Courts By - <b>Prof. (Dr.) Ghayur Alam, National Law Institute University, Bhopal</b>
<b><i>TEA BREAK (2.45 p.m. to 3.00 p.m.)</i></b>		
IV	<b>3.00 p.m. to 4.15 p.m.</b>	Issues relating to Arbitration Act vis a vis working of Commercial Courts. By - <b>Hon'ble Shri Justice Subodh Abhayankar, Judge, High Court of M.P., Jabalpur</b>
V	<b>4.15 p.m. to 5.00 p.m.</b>	Issues relating to the Contempt of Courts Act & Advocates Act By - <b>Hon'ble Shri Justice V.K. Shukla, Judge, High Court of M.P., Jabalpur</b>  <b><i>Followed by Valedictory Session</i></b>

- Note:** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.  
(2) The Time Table is subject to change as per exigencies.  
(3) Use of Cell Phones in Conference Hall is strictly prohibited.

**DIRECTOR IN-CHARGE**